

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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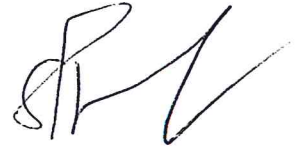
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CA/120/2016  
NAME OF THE APPLICANT : TIL HEALTH CARE PVT LTD  
UNDER SECTION : 441

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. P Sow am PCS



**ORDER**

PCS representing the applicant company present and prayed time for making submissions. Put up on 09.11.2017 at 10.30 A.M.

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)

bc